# GOVERNMENT OF INDIA
# MINORITY AFFAIRS
# LOK SABHA

STARRED QUESTION NO:20
ANSWERED ON:02.07.2009
IMPLEMENTATION OF POINT PROGRAMME
Owaisi Shri Asaduddin

## Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the schemes under implementation presently for the welfare of minorities in the county;

(b) whether the Prime Minister's New Fifteen Point Programme for the welfare of minorities has been fully implemented in the country;

(c) if so, the details thereof and if not, the present status of the same;

(d) whether the various scholarship schemes for minorities have been implemented in all the states; and

(e) if so, the details thereof and number of students benefited so far by these Schemes, State-wise?

# Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 20 FOR 02.07.2009 RAISED BY SHRI ASADUDDIN OWAISI REGARDING IMPLEMENTATION OF 15 - POINT PROGRAMME

(a) The schemes under implementation for the welfare of minorities in the country include the following:-

# Pre-matric scholarship scheme

# Post-matric scholarship scheme

# Merit-cum-means scholarship scheme

# Free coaching & allied scheme

# Multi-sectoral development programme

# Equity contribution to National Minorities Development and Finance Corporation (NMDFC) for implementation of schemes to provide loan for economic activities.

# Grant- in −aid to Maulana Azad Education Foundation (MAEF) for implementation of schemes for promoting education.

The details of the schemes are on the website of the Ministry www.minorityaffairs.nic.in

(b) and (c) Prime Minister's New 15 Point Programme for the Welfare of Minorities was announced in June, 2006. An important aim of the new programme is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities. In order to ensure that the benefits of these schemes flow equitably to the minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities.

Schemes included in the new 15 Point Programme which are amenable to earmarking for minorities are as under:

# Integrated Child Development Service (ICDS) Scheme by providing services through Anganwadi Centres {Ministry of Women & Child Development}

# Sarva Shiksha Abhiyan {Ministry of Human Resources Development}

# Kasturba Gandhi Balika Vidyalaya Scheme {Ministry of Human Resources Development}

# Swaranjayanti Gram Swarojgar Yojana {Ministry of Rural Development}

# Swarn Jayanti Shahari Rojgar Yojana (SJSRY) {Ministry of Housing & Urban Poverty Alleviation}

# Upgradation of existing Industrial Training Institutes (ITIs) into centres of excellence {Ministry of Labour & Employment}

# Bank credit under priority sector lending {Department of Financial Services}

# Indira Awaas Yojana (IAY) {Ministry of Rural Development}

Guidelines have been issued to all Central Ministries/Departments by the Department of Personnel & Training on 8.1.2007 for giving special consideration to the recruitment of minorities in government and central public sector undertakings. The Ministry of Home Affairs has also issued revised guidelines on communal harmony in June, 2008 to all States/UTs. All these schemes and initiatives included in the new 15 Point Programme are implemented through out the country by the Ministries/Departments concerned.

(d) & (e) The Government has started the implementation of all three scholarships for students belonging to the minority communities, namely - merit-cum-means based scholarship, post-matric scholarship and pre matric scholarship and the State /UT-wise number of scholarships sanctioned under the above schemes is attached herewith as Annex A, Annex-B, and Annex-C respectively.